

Government of NCT of Delhi
Delhi Disaster Management Authority

No. 6/DDMA/COVID-19/31

Dated. 08.04.2020

ORDER

Whereas, Delhi Disaster Management Authority (DDMA) is satisfied that the NCT of Delhi is threatened with the spread of COVID-19 epidemic, which has already been declared as a pandemic by the World Health Organisation and has considered it necessary to take effective measures to prevent its spread in NCT of Delhi;

And whereas, Govt. of India has notified lockdown all over India, including the territory of NCT of Delhi, w.e.f. 25th March, 2020 till midnight of 14th April, 2020 to curb the menace of "COVID-19";

And whereas, Delhi Disaster Management Authority has issued various orders/ instructions from time to time to all concerned authorities to take all required measures to appropriately deal with the situation;

And whereas, Secretary (H&FW), Govt. of NCT of Delhi vide letter No.52/DGHS/PH-IV/COVID/2020/presyhfw/3803-32 dated 02/04/2020 has conveyed to Commissioner of Police, Delhi for deployment of adequate police force at Hospitals and Quarantine Centres to avoid untoward incidents and maintaining law and order so that COVID affected persons remain in isolation/ quarantine for the prescribed period as per laid down Protocol in order to avoid further transmission of the infection;

And whereas, the need to ensure the above cannot be over-emphasized in order to effectively minimize and contain the spread of COVID-19 disease;

Now, therefore, in exercise of powers conferred under section 22 of the Disaster Management Act, 2005, the undersigned, in his capacity as Chairperson, State Executive Committee, Govt. of NCT of Delhi, hereby directs that in every Quarantine Centre, established in each district, one Asstt. Commissioner of Police shall be deployed in a shift (preferably in night shift) to maintain law & order and to ensure that COVID affected persons remain in quarantine centres. Chairperson, District DDMA in consultation with their counterpart District Deputy Commissioner of Police may make any change in the shift timing if deemed fit.


(Vijay Dev)

Chief Secretary, Delhi

To,

1. All District Magistrates of Delhi.
2. All District Deputy Commissioners of Police of Delhi.

Copy for information to:-

1. Pr. Secretary to Hon'ble Lt. Governor, Delhi.
2. Addl. Secretary to Hon'ble Chief Minister, Delhi.
3. Secretary to Hon'ble Deputy Chief Minister / Finance Minister, Delhi.
4. Secretary to Hon'ble Home Minister, Delhi.
5. Secretary to Hon'ble Revenue Minister, Delhi.
6. Addl. Chief Secretary (Home), Delhi.
7. Commissioner of Police, Delhi.
8. Pr. Secretary (Revenue)-cum-Divisional Commissioner, Delhi.
9. Chairman, New Delhi Municipal Council.
10. Commissioner (South DMC/ East DMC/ North DMC).
11. Secretary (Health & Family Welfare), Delhi.
12. Director, DIP, Delhi for wide publicity.
13. SIO, NIC for uploading the same on the website of Delhi Government.